

15.34-1/2 hrs.

Title: Introduction of the Representation of the People (Amendment) Bill, 2002 (Amendment of Section 30).

SHRI UTTAMRAO DHIKALE (NASIK): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the people Act, 1951.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the people Act, 1951. "

The motion was adopted.

SHRI UTTAMRAO DHIKALE : I introduce the Bill.

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** Introduced with the recommendation of the President